

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

6

CP No. 871/KB/2018


Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JULY, 2018, 10:30 A.M.

Name of the Company	Sunshine Developers Pvt. Ltd.-Vs-BGM Consortium Ltd.		
Under Section	97		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATHAN PABAN BISWAL, ADV

Petitioner


27/7/18

1) Anitra Basu (Adv.)

2) Anik Chandhuri (Adv.)

} For the Respondents

Anik Chandhuri
25/7/18

ORDER

Ld. Counsel for petitioner and respondent is present.

Issue notice to ROC as well as RD. Respondent entered appearance.

For filing reply affidavit and for return of notice, list it on 13/09/2018.

Sd

(Jinan K.R.)
Member (J)